

to the President of India out of the Consolidated Fund of India, to defray the charges that will come in the course of payment during the year ending the 31st day of March, 1987, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 16."

*The motion was adopted.*

MR. CHAIRMAN : I shall now put the Supplementary Demands for Grants (Railways) for 1985-86 to vote.

The question is:—

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1986, in respect of the heads of Demands entered in the second column thereof—Demands Nos. 1 and 3 to 16."

*The motion was adopted.*

MR. CHAIRMAN : I shall now put the Demands for Excess Grants (Railways) for 1983-84 to vote.

The question is :—

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended on the 31st day of March, 1984, in respect of the following Demands entered in the second column thereof—Demands Nos. 4, 9, 10 and 13."

*The motion was adopted.*

18.13 hrs.

APPROPRIATION (RAILWAYS),  
BILL 1986\*

[English]

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87 for the purposes of Railways.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87 for the purposes of Railways"

*The motion was adopted.*

SHRI BANSI LAL : Sir, I introduce\*\* the Bill.

SHRI BANSI LAL : Sir, I beg to move†

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87 for the purpose of Railways, be taken into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment

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\*\*Introduced with the recommendation of the President.

†Moved with the recommendation of the President,

[Mr. Chairman]

and appropriation of certain sums from and out of the Consolidated Fund of India for the services of financial year 1896-87 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN : The House will now take up clause by clause consideration of the Bill. The question is :

"That Clauses 2 and 3, and the Schedule stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3, and the Schedule were added to the Bill.*

MR. CHAIRMAN : The question is :

"That Clause 1, Enacting Formula and Title stand part of the Bill."

*The motion was adopted.*

*Clause 1, Enacting Formula, and Title were added to the Bill.*

MR. CHAIRMAN : The Minister may now move that the Bill be passed.

SHRI BANSI LAL : Sir, I beg to move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

*The motion was adopted.*

18.16 hrs.

APPROPRIATION (RAILWAYS) NO.2  
BILL, 1986.\*

THE MINISTER OF TRANSPORT  
(SHRI BANSI LAL) : Sir, I beg to move

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for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for purposes of Railways.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purposes of Railways."

*The motion was adopted.*

MR. CHAIRMAN : The Minister may now introduce the Bill.

SHRI BANSI LAL : Sir, I introduce\*\* the Bill.

MR. CHAIRMAN : The Minister may now move that the Bill be taken into consideration.

SHRI BANSI LAL : Sir, I beg to move\*\* :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

\*\*Introduced/moved with the recommendation of the President.